

**HIGH COURT OF JAMMU AND KASHMIR**  
( Office of the Registrar General at Srinagar)

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To

The All Principal District and Sessions Judges,  
State of J&K.

NO 15070-15100/Sts Dated: 18/7/16

**Subject: Explanation for Non-submission of statements through on line  
Updation of Data on monthly basis.**

Sir,

Vide this Office communication NO: 35258-79 Dated 21.01.2016 read with communication NO: 5134/Sts Dated 16.05.2016, you were requested to upload the monthly statements at your place without sending the hard copies of the same on or before the 5<sup>th</sup> day of every following month. Since you have violated the order NO: 352458/Gs dated 21.01.2016, therefore, you are hereby asked to submit the explanation within a week's time. You will also ensure the compliance of the order aforesaid and the communication NO: 5134/Sts Dated 16.05.2016 of this office without any fail.

By Order.

Yours faithfully,

  
(M.K. Hanjura)  
Registrar General

• NO: 15101/Sts Dated: 10/7/16

✓ Copy to the Incharge NIC, High Court Wing, Srinagar for uploading the same on the High Court Web site.

  
(M.K. Hanjura)  
Registrar General